

ITEM NO.1

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 28711-
28712/2010

UDAI NARAIN RAI (NOW MAJOR)

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. AND ORS. & ORS.

Respondent(s)

Date : 31-10-2023 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Nirmal Kumar Ambastha, AOR
Ms. Ashmita Bisarya, Adv.

For Respondent(s)

Mr. Somesh Chandra Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on all the respondents.

Four weeks time, is granted to appearing respondents, to file
counter affidavit.

After expiry of the said period, the matter be processed for
listing before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar

MG